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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O. A. NO. 891/1995

New Delhi this the 21st day of September, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

R. P. Singh S/O Bindi Prasad,  
R/O G-37, Naraji Nagar,  
New Delhi. .... Applicant

( None present for Applicant )

-Versus-

1. Controller & Auditor General of India,  
Bahadurshah Zafar Marg,  
New Delhi.
2. Principal Director of Commercial Audit  
Board, V-Shape Building,  
'A' Wing, I.P. Bhawan,  
New Delhi. .... Respondents

( None for respondents )

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

On 9.9.1999, no one appeared on behalf of the applicant. Today also no one is present. The case is, therefore, dismissed for want of prosecution.

  
( K. M. Agarwal )  
Chairman

  
( R. K. Ahooja )  
Member (A)

/as/